

वह नहीं समझते, मैं तो समझता हूँ यह बात ठीक नहीं है।... (अवधान)...

MR. SPEAKER : He may answer the question whether any other country has also got such a thing.

SHRI B. R. BHAGAT : India has not been discriminated against. Persons from all countries are included. Only certain categories of visa-holders like students are exempted.

As for the second part of what he said, whether we should make known to them that we have no obligation, if he means that it be ascertained whether they will retain the citizenship, that is not an executive power. The Citizenship Act of this country passed by Parliament says that unless a man renounces his citizenship, or he accepts some other citizenship, nobody can take away his citizenship.

As for the obligations, when they themselves have signed a declaration that they are liable to be drafted for armed services, voluntarily, willingly and knowingly, I do not know what help the Government or the Embassy there can give.

श्री कंचर लाल गुप्त : अश्वस महोदय, मैंने तो कहा था कि उन्होंने सिटिजेनशिप के लिए अप्लाई किया है तो आप उन का अपने यहाँ से कैसिल कर दीजिए।

12.17 hrs.

PAPER LAID ON THE TABLE

Decisions on the Recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table a copy of the Second Statement showing decisions taken on seventeen more recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels. [Placed in Library. See No. LT-901/68].

ESTIMATES COMMITTEE

Minutes of the Sittings Relating to Twenty-ninth Report and Forty-fifth Report

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to lay on the Table a copy each of the Minutes of the sittings of the Estimates Committee relating to (i) Twenty-ninth Report on the Ministry of Railways—Commercial and other cognate matters—Travel concessions allowed to Railway Employees, and (ii) Forty-fifth Report on the Ministry of Finance—Review of Defence Budget—Consolidation of Revenue Demands.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-eighth Report

SHRI KHADILKAR (Khed) : I beg to present the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.18 hrs.

BUSINESS ADVISORY COMMITTEE

Seventeenth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I move :

"That the House agrees with the Seventeenth Report of the Business Advisory Committee presented to the House on the 16th April, 1968."

SHRI S. M. BANERJEE (Kanpur) : Here I have nothing to object. We are happy that five hours have been allotted for U.P. Myself and Mr. Vajpayee have tabled certain motions—disapproval of this particular Proclamation, but they have not been circulated. May I remind you, Sir, that during the discussion on Haryana, both the motions were taken together and